

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

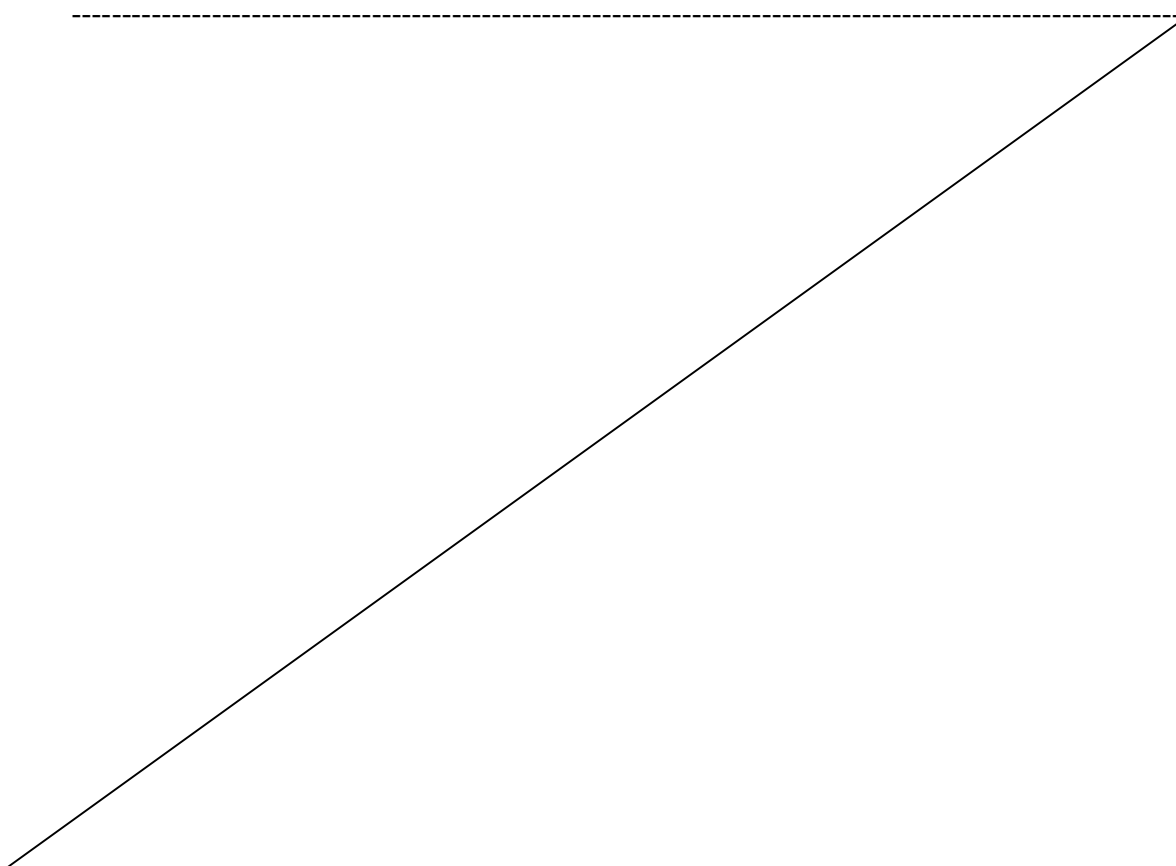
**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-07-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **M/s Regen Powertech Pvt Ltd**

PETITION NUMBER : **IBA/1099/2019**

APPLICATION NUMBER : a) **IA/IBC/2329/2023**
b) **IA(IBC)/55/CHE/2022**
c) **IA(IBC)/162/CHE/2022**
d) **IA/918/IB/2020**
e) **IA/970/IB/2020**
f) **IA/987/IB/2020**
g) **IA/969/IB/2020**
h) **IA(IBC)/1249/CHE/2021**



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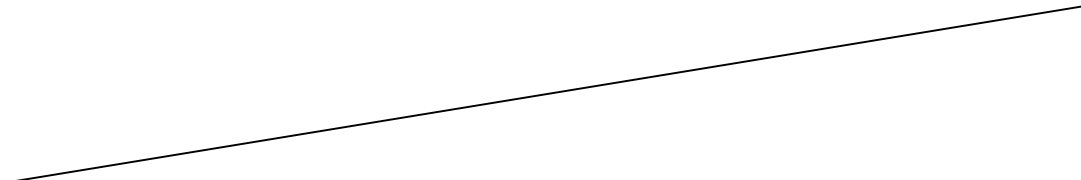
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**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Regen Infrastructure and Services Pvt Ltd

PETITION NUMBER : IBA/1424/2019

**APPLICATION NUMBER : a) IA/IBC/1270/2024
b) IA/549(CHE)/2021
c) IA/592(CHE)/2021
d) IA/708/2020
e) IA/1172/IB/2020
f) MA/23(CHE)/2021
g) IA/116(CHE)/2021
h) IA/522(CHE)/2021
i) IA/710(CHE)/2021
j) IA/711(CHE)/2021
k) IA(IBC)/1219/CHE/2021
l) MA(IBC)/8/CHE/2022
m) IA(IBC)/942/CHE/2021
IN IA(IBC)/592/CHE/2021
n) IA(IBC)/438(CHE)/2023
in IA/345(CHE)/2022
o) IA(IBC)/439(CHE)/2023
in IA/549(CHE)/2021
p) IA(IBC)/556(CHE)/2021
q) IA(IBC)/1340(CHE)/2022
r) IA(IBC)/542(CHE)/2023
s) IA(IBC)/533(CHE)/2023
t) IA(IBC)/947(CHE)/2023
u) IA(IBC)/1432(CHE)/2023
v) IA(IBC)/1657(CHE)/2023**



204.a. IA/IBC/2329/2023 IN IBA/1099/2019
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204.c. IA(IBC)/162/CHE/2022 IN IBA/1099/2019
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204.e. IA/970/IB/2020 IN IBA/1099/2019
204.f. IA/987/IB/2020 IN IBA/1099/2019
204.g. IA/969/IB/2020 IN IBA/1099/2019
204.h. IA(IBC)/1249/CHE/2021 IN IBA/1099/2019

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205.q. IA(IBC)/1340(CHE)/2022 IN IBA/1424/2019

205.r. IA(IBC)/542(CHE)/2023 IN IBA/1424/2019

205.s. IA(IBC)/533(CHE)/2023 IN IBA/1424/2019

205.t. IA(IBC)/947(CHE)/2023 IN IBA/1424/2019

205.u. IA(IBC)/1432(CHE)/2023 IN IBA/1424/2019

205.v. IA(IBC)/1657(CHE)/2023 IN IBA/1424/2019

COMMON ORDER

Ld. Counsel Mr. M.L. Ganesh appears for State Bank of India. Ld. Counsel Ms. Niveditha for the Respondent / RP Ms. Renuka Devi Rangaswamy. Shri E. Om Prakash, Ld. Sr. Counsel appearing for ARCIL. Ld. Counsel Mr. Pranava Charan for erstwhile CoC of RPPL. Ld. Counsel Ms. Sangamithra for RP of RISPL.

List the Applications before the **Regular Bench on 22.07.2024.**

Sd/-

VENKATARAMAN SUBRAMANIAM
Member (Technical)

Sd/-

SANJIV JAIN
Member (Judicial)

phk